

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 4363
ANSWERED ON 11TH AUGUST, 2016

TARGET FOR CONSTRUCTION

4363. SHRI KESINENI NANI:
ADV. JOICE GEORGE:
SHRI B. SRIRAMULU:
DR. K. KAMARAJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether National Highways Authority of India (NHAI) has fixed any targets for construction of National Highways (NHs) in the country;
- (b) if so, the details of targets fixed and achieved during the last three years;
- (c) whether the Government has ascertained the reasons for slow pace of construction of National Highways;
- (d) if so, the details thereof along with the steps taken for timely completion of the projects;
- (e) whether the Government has fixed any norms for maintaining quality of National Highways;
- (f) whether these norms are being followed by the construction companies; and
- (g) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) and (b) The Ministry has fixed the target of 8000 km for NHAI for the construction of National Highways (NHs) in the country during the current financial year. The details of target fixed and achieved during the last three years by the NHAI is as follows:

S No	Year	Target (km)	Achievement (km)
1	2013-14	3000	1901
2	2014-15	2000	1502
3	2015-16	2000	1988

(c) Some projects have shown slow pace of construction of NHs mainly due to problems in land acquisition, utility shifting, non-availability of Soil/Aggregates, Poor performance of contractors, Environment/ Forest/Wildlife Clearance, ROB & RUB issue with Railways, Public agitation for additional facilities, Arbitration/contractual disputes with contractors etc.

(d) In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by Ministry with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps are taken which

include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.

(e) to (g) Works of National Highway are executed duly following the specifications and standards laid down by Ministry of Road Transport & Highways(MoRT&H) and Indian Road Congress(IRC). To ensure that the works are executed as per prescribed specifications and standards, Consultants are appointed by Ministry/National Highway Authority of India (NHAI) for day to day supervision of the works at site. It is the responsibility of such Consultants to ensure compliance of the provisions of the Concession / Contract Agreement in so far as quality of the work is concerned. Ministry/NHAI officials also carries out quality checks of the works executed on random basis and deficiencies, if any, observed during such examination / inspection are brought to the notice of the Concessionaire / Contractor for corrective measures.
